Unorganised sector workers

738. SHRI TIRUCHI SIVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there has been a year-on year increase in the number of unorganized sector workers in the last three years and if so, the details thereof; and
- (b) the details of the steps being taken by Government to regulate the unorganized sector and the attempts to bring in these workers to the organised sector?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) According to the survey conducted by the National Sample Survey Organisation (NSSO) during 2011-12, the total employment in both organised and unorganised sector in the country was 47 crores. Out of this, about 8 crores were in the organised sector and the balance 39 crores in the unorganised sector.

- (b) The Unorganised Workers' Social Security Act, 2008 has been enacted to provide for social security and welfare of the unorganised workers. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. The Social Security schemes being implemented by various Ministries/Departments for unorganised workers and listed in Schedule-I of this Act are mentioned below:—
 - (i) Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development);
 - (ii) National Family Benefit Scheme (Ministry of Rural Development);
 - (iii) Janani Suraksha Yojana (Ministry of Health and Family Welfare);
 - (iv) Handloom Weavers' Comprehensive Welfare Scheme (Ministry of Textiles);
 - (v) Handicraft Artisans' Comprehensive Welfare Scheme (Ministry of Textiles);
 - (vi) Pension to Master Craft Persons (Ministry of Textiles);
 - (vii) National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry, Dairying and Fisheries);
 - (viii) Aam Aadmi Bima Yojana (Department of Financial Services); and
 - (ix) Rashtriya Swasthya Bima Yojana (Ministry of Health and Family Welfare).

Further, the Central Government has also launched the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers to provide them comprehensive social security.

Collection of Cess for Labour Welfare Fund

- 739. SHRIMATI SASIKALA PUSHPA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government is aware of the fact that although a large number of units are involved in extraction of iron ore, manganese ore and chrome ore, yet the collection of Cess under the iron ore, manganese ore and chrome ore mines Labour Welfare Fund is not that much adequate;
 - (b) if so, the details thereof;
- (c) whether Government will come forward to strengthen the inspection mechanism so that under-collection can be eliminated completely; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) From the year 2016-17 onwards, the provision for collection of Cess under the Iron Ore, Manganese Ore, and Chrome Ore (IOMC) Labour Welfare Cess Act 1976, has been repealed after the introduction of the Finance Bill, 2016.

Unemployment rate

- 740. SHRI PARTAP SINGH BAJWA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether there is a mechanism in place to ascertain the exact unemployment rate in the country;
- (b) if so, the unemployment rate in the country in the last three years, Statewise; and
- (c) the steps taken by Government to address the issue of unemployment in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) To ascertain employment and unemployment situation in the country, National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation conducts labour force surveys on employment and unemployment in the country. The last such survey by NSSO was conducted during 2011-12. In addition, Labour Bureau, Ministry of